

14.26 hrs.

[SHRI TARA SINGH *in the Chair*]

(ii) Need for Allocation of Funds for Repairing and Renovation of National Highway No. 23 particularly between Rourkela and Lathikata in Orissa

[English]

KUMARI FRIDA TOPNO (Sundargarh): Sir, I draw the attention of the Government to the deteriorating condition of the National Highway 23 mainly between Rourkela and Lathikata. In spite of several requests to the Department, no steps are being taken for the improvement of this Highway. During the last one year, many death cases have been reported due to accident on the Rourkela-Lathikata Highway owing to extremely bad condition of this road. The said National Highway runs through Lathikata Block — a tribal dominated area of Sundargarh district in Orissa which needs the immediate attention of the Government. There is a necessity for a double-lane road from Rourkela to Lathikata.

I request the Government for allotment of funds necessary for the improvement of this Highway mainly between Rourkela and Lathikata immediately.

(iii) Need to set up an Electronic Telephone Exchange at Bareilly in Uttar Pradesh

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Chairman, Sir, Bareilly is U.Ps one of the most prominent industrial metropolitan city. Even after having 11,000 telephones here, no electronic exchange has been set up established so far. On

account of this, telephone customers remain worried. For the last several years, an electronic telephone exchange is being demanded in Bareilly and in this regard, agitations have also been held, but till now, no solution has come up for this important problem. Due to this, the revenue of the department is also decreasing. In the absence of necessary facilities, customers are ready to get their telephone disconnected and a good number of the customers have already got their S.T.D. facilities disconnected. The victim of this mismanagement include public representatives, traders and Government officers who have been asking for the solution of this problem.

Therefore, I humbly submit to the Minister of Communications that in view of the requirement of Bareilly town, Government in the public interest should immediately announce setting up a telephone exchange of 10,000 lines.

(iv) Need to convert Telephone Exchange at Hathras into Electronic Exchange

[Translation]

DR. LAL BAHADUR RAWAL (Hathras): Chairman, Sir, due to the old type of machines filled in the telephone exchanges, telephones remain out of order most of the time as a result of which the customer have to suffer. Central Government has been apprised of the existing situation time and again and on that basis, the Government has decided to convert these exchanges into electronic exchanges and proved C-Dot machines. But till now in the Hathras towards of Aligarh district, this facility has not been made available. In this region, customers are not getting good services and telephones often remain out of order.

It is, therefore, submitted that the Government may provide C-Dot/electronic machines in the Hathrus Parliamentary constituency and Hathras town at the earliest.

(v) Need to Set up a Navodaya Vidyalaya and a Central School in Rohtas District, Bihar

[Translation]

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Chairman, Sir, Rohtas district of Bihar is thickly populated district. Most of the people in this district are farmers and laborers and poor. The population of the district is about 20 lakh. There are no sufficient industries. This is a backward district in view of education and does not have good schools and colleges. This district is also deprived off the facility which is being given by the Government of India *i.e.* to set up Navodaya Vidyalayas in various parts of the country. There is not a single Central School in this district.

The poor people cannot send their children to distant cities due to lack of finance. As a result thereof, the intelligent of brilliant students is not being utilised in building nation.

Therefore, I urge upon the Minister of Human Resource Development to set up a Navodaya Vidyalaya and Central School for the development of education in Rohtas district.

(vi) Need to provide Manned Railway Level Crossing near Vivekanand Ashram, Sahudangi, Jalpaiguri, West Bengal

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri): Sir, I wish to draw the

attention of the Government towards an urgent need for sanctioning of a level crossing and a railway gate at the road railway crossing near Vivekanand Ashram, Sahudangi, Jalpaiguri. More than 15,000 people reside there on the two sides of the crossing. All of them in order to attend schools, colleges, offices, markets, court have to use road crossing the railway tracks at the risk of their lives. Occurrence of accident, death and collision between train and lorries/vehicles have become a routine phenomena. The public is agitated over this issue. I urge upon the Government to take necessary step to sanction a level crossing and a railway gate in order to save lives of people there.

(vii) Need to allow Weavers of Uttar Pradesh to produce Janata Cloth as per old Textile Policy of Government of India

[Translation]

SHRI RAMSAGAR (Barabanki): Mr. Chairman, Sir, while formulating the new Textile policy, the Government of India has reduced the quantity of Janata Cloth (grey cloth) to 10 per cent only, which was earlier totally woven by the weavers. The weavers of Janata Cloth could not improve the quality of cloth woven by them up to the standard due to sudden infrastructural changes, in the textile policy. It is badly affecting their job and their economic condition is deteriorating. They will be compelled to leave their job. Therefore, the Government of Uttar Pradesh has suggested the Central Government to implement this new improved textile policy gradually.

I urge upon the Government to allow rebate in weaving Janata cloth (grey cloth) in the interest of weavers.